HIGH COURT OF SIKKIM GANGTOK

No.: 7838 HU

Date: 3-9.25

NOTICE INVITING QUOTATION

The High Court of Sikkim invites sealed rate quotations from reputable Firms/Publishers for the supply of (01) one license of Online Consumer Judgements, consisting of latest decisions of the Hon'ble Supreme Court of India, National Consumer Disputes Redressal Commission and all State Consumer Disputes Redressal Commissions on Consumer Protection Act.

The sealed rate quotation envelope must be superscribed on the top as "Quotation for Online Consumer Judgements" and sent to the office of the Registrar, High Court of Sikkim, Gangtok-737101 on or before 12.09.2025.

REGISTRAR